

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No.862
TO BE ANSWERED ON 07.02.2024**

UNSPENT MPLAD FUNDS

862. SHRI COSME FRANCISCO CAITANO SARDINHA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether unspent MPLAD funds remaining from the 16th Lok Sabha have been released for some constituencies;**
- (b) the number of constituencies for which the release of funds have not been done along with the reasons therefor; and**
- (c) the steps likely to be taken to release the funds in-time, so that the funds could be utilised before the completion of the 17th Lok Sabha?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) & (b) Release of funds under MPLAD Scheme by the Ministry of Statistics and Programme Implementation, is a continuous process and is subject to fulfillment of fund-related criteria and submission of fund-related documents by the District Authorities [i.e. Latest MPR, Consolidated Utilisation Certificate and Audit Certificates]. In respect of 16th Lok Sabha, release of funds under MPLAD Scheme for 114 constituencies is yet to be done.

(c) As per the new fund flow system implemented by the Government w.e.f. 01.04.2023, the funds are drawn from the Central Nodal Account on real time basis as and when required by the Implementing District Authorities/Agencies.

Further, the implementation of the MPLAD Scheme in the field is undertaken by the District Authorities in accordance with the State Government's technical, administrative and financial rules and in accordance with MPLADS guidelines. MPLADS guidelines vide para 3.2.4, para 3.2.12 and para 10.6.1 provide for completion of projects in a time bound manner.
